

F. No. 3 (5) 2016/Honey/Enf/FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health & Family Welfare, Government of India)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated the, 02nd September, 2020

To,

1. The Commissioner of Food Safety of All States/UTs
2. All Central Licensing Authorities (Delhi/Mumbai/Chennai/Kolkata/Guwahati)

Subject: Enhancing surveillance, sampling and enforcement to check the use of Golden Syrup/Invert Sugar Syrup/Rice Syrup in Honey-reg.

Reference: FSSAI Letter of even No. dated 31.07.2020.

Madam/Sir,

Please refer to subject cited above.

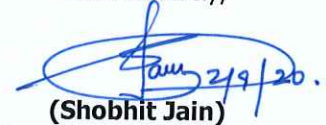
In this regard, it is informed that the issue related to the use of Diatomaceous Earth as a processing aid for filtration of honey is being examined by FSSAI and till the final decision on the use or otherwise of the same is taken by FSSAI, an **interim relaxation** to the industry is hereby given by allowing the use of Diatomaceous Earth as a processing aid for filtration of honey and no enforcement action solely on the basis of use of the said material as a processing aid may be initiated against any FBO manufacturing honey and till then the directions issued vide this office letter of even No. dated 31.07.2020 (Copy attached) are kept in abeyance.

However, the above relaxation for usage of the said processing aid shall not be treated as any relaxation of notified Standards of honey including the requirement of minimum pollen counts etc. as notified under Food Safety and Standards (Food Products Standards and Food Additives) Regulation, 2011 as amended from time to time and also does not preclude the FSOs/DOs from routine sampling, surveillance, enforcement etc. in honey.

Issued with the approval of the Competent Authority.

Encl. As above.

Yours sincerely,


(Shobhit Jain)

Executive Director (Compliance Strategy)

Copy to:-

1. CITO, FSSAI-for uploading this direction on FSSAI website.
2. Advisor (Standards), FSSAI- For information and further necessary action.
3. Advisor (QA), FSSAI-For information and further necessary action.

File no. 3(5)2016/Honey/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
Regulatory Compliance Division
FDA Bhawan, Kotla Road, New Delhi-110002

Dated- 31st July, 2020

To

- I) Commissioner of Food Safety of all States/UTs
- II) All Central Licensing Authorities

**Sub-Enhancing surveillance, sampling and enforcement to check the use of
Golden Syrup/Invert Sugar Syrup/Rice Syrup in Honey- reg.**

Sir,

Please refer to this office letter no. 3(5)2016/Honey/RCD/FSSAI dated 23.12.2019 on the above mentioned subject.

2. In one of the surveillance/enforcement drive, it has come to the notice of FSSAI that Diatomaceous Earth is being used by some manufacturers as a processing aid of honey.
3. In this regard, it is clarified that Diatomaceous Earth is not allowed as processing aid in honey.
4. In case of non-conformity, you are requested to take necessary action as per the provisions of FSSA, 2006 (amended from time to time) under intimation to this office.

Yours faithfully,



(Sanjeev Kumar)

Deputy Director (Regulatory Compliance)